

(39)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.00 PM ON 30-1-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/31/2020 IN MA/360/2018 IN
PETITION NUMBER : TCP/95/IB/2017
NAME OF THE PETITIONER(S) : DINESHCHAND SURANA
NAME OF THE RESPONDENT(S) : RAMAKRISHNAN SADASIVAN & 2 OTHERS (RP)
(SURANA INDUSTRIES)
UNDER SECTION : SEC 60(5) OF IBC

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|------------------------------|--|--------------|
| 11 | R- SADASIVAN | liquidator Surana Ind. Co Respondent | R. Sadasivan |
| | J. MANIVANNAN 99623 78774 | COUNSEL FOR R1 | |

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **02.03.2020**.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)